

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

The Meeting No.23/AM-19 dated 14.02.2019 actually held on 20.02.2019 for the licensing year 2018-19 to consider the cases under Duty Exemption Schemes (Chapter-4) in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1	Dr. Ram Asrey Lal, Sr. General Manager	AT&DC
2	Shri J.D. Giri, Vice President	AEPC
3	Shri Nand Lal, Consultant	DPIIT
4	Shri S.K.Mohapatra, DDG	DGFT
5.	Shri Dinesh Baid, FTDO	DGFT

The agenda for meeting No. 23/AM-19 dated 14.02.2019 and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER

: 23/84-ALC3/2018 **MEETING DATE** : 14.02.2019

Case No.: 21/22/85-ALC3/2014	Party Name: CREATIVE GARMENTS PVT. LTD.,	Meet No/Date: 23/84-ALC3/2018 14.02.2019	Status: Approved
HQ File :01/85/050/00181/AM15/	RLA File :03/94/040/00713/AM15/	Lic.No/Date:0310791381 25.11.2014	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to allow net content of imported input + 5% wastage for the above advance authorization. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.: 3/23/84-ALC3/2018	Party Name: BENLON INDIA LTD.	Meet No/Date: 23/84-ALC3/2018 14.02.2019	Status: Approved
HQ File :01/84/050/00419/AM19/	RLA File :05/23/040/00550/AM15/	Lic.No/Date:0510393490 05.03.2015	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.: 27/23/80-ALC2/2016	Party Name: PETERS SURGICAL INDIA PVT. LTD.	Meet No/Date: 23/84-ALC3/2018 14.02.2019	Status: Deferred
HQ File :01/80/050/00530/AM17/	RLA File :05/24/040/00368/AM17/	Lic.No/Date:0510400709 13.12.2016	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-I section as the case pertains to Textile item and the case has been referred to DPIIT for their comments. The committee decided to wait for the comments. The case stands deferred for re-listing on 18.04.2019.			

Case No.: 13/10/85-ALC3/2017	Party Name: MANGLAM ARTS	Meet No/Date: 23/84-ALC3/2018 14.02.2019	Status: Deferred
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HQ File :01/85/050/00134/AM18/	RLA File :13/24/040/00042/AM18/	Lic.No/Date:1310048805 11.12.2017	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to ask the firm to appear before NC to explain the requirement of input for the product. The case stands deferred for re-listing on 18.04.2019.			

Case No.:14/10/85-ALC3/2017	Party Name:AVATAAR HOME FASHION PRIVATE LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved										
HQ File :01/85/050/00135/AM18/	RLA File :32/24/040/00038/AM18/	Lic.No/Date:3210078350 26.12.2017											
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item and decided to ratify the norms for the above advance authorization as under:													
5	<table border="1"> <thead> <tr> <th>S.No.</th> <th>Export Product</th> <th>Export Quantity</th> <th>Import item</th> <th>Quantity allowed</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>ARTICLES OF BEDDING AND CUSHIONS COVER OF VARIOUS SIZE NO. OF PCS 34400</td> <td>56717.000 Sq. Meter</td> <td>100 PCT PIGMENT PRINTING SPUN POLYESTER WOVEN FABRIC 50 TO 52 INCH 300D DTY 10S S/1 GSM 200</td> <td>59552.8 Sq. Meter</td> </tr> </tbody> </table>	S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	ARTICLES OF BEDDING AND CUSHIONS COVER OF VARIOUS SIZE NO. OF PCS 34400	56717.000 Sq. Meter	100 PCT PIGMENT PRINTING SPUN POLYESTER WOVEN FABRIC 50 TO 52 INCH 300D DTY 10S S/1 GSM 200	59552.8 Sq. Meter		
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	ARTICLES OF BEDDING AND CUSHIONS COVER OF VARIOUS SIZE NO. OF PCS 34400	56717.000 Sq. Meter	100 PCT PIGMENT PRINTING SPUN POLYESTER WOVEN FABRIC 50 TO 52 INCH 300D DTY 10S S/1 GSM 200	59552.8 Sq. Meter									
RA concerned may take necessary action subject to compliance of other usual conditions.													

Case No.:2/10/85-ALC3/2017	Party Name: ORIENT CRAFT LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
HQ File :01/85/050/00123/AM18/	RLA File :05/24/040/00508/AM18/	Lic.No/Date:0510405286 10.01.2018	
6	Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.:1/11/85-ALC3/2017	Party Name:FABRO LEATHER INDUSTRIES LLP	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
HQ File :01/85/050/00151/AM18/	RLA File :13/24/040/00052/AM18/	Lic.No/Date:1310048835 12.01.2018	
7	Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to allow net content of imported input + 5% wastage for the above advance authorization. RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.:4/2/85- ALC3/2018	Party Name: ORIENT CRAFT LIMITED	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Approved
8 HQ File :01/85/050/00013/AM19/	RLA File :05/24/040/00002/AM19/	Lic.No/Date:0510406059 06.04.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:3/2/85- ALC3/2018	Party Name: ORIENT CRAFT LIMITED	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Approved
9 HQ File :01/85/050/00012/AM19/	RLA File :05/24/040/00009/AM19/	Lic.No/Date:0510406083 10.04.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:14/11/85- ALC3/2018	Party Name: VARAHAMURTI FLEXIRUB INDUSTRIES PVT. LTD.	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Approved
10 HQ File :01/85/050/00082/AM19/	RLA File :05/24/040/00050/AM19/	Lic.No/Date:0510406238 26.04.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to allow net content of imported input + 5% wastage for the above advance authorization. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:1/9/85- ALC3/2018	Party Name: ORIENT CRAFT LIMITED	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Approved
11 HQ File :01/85/050/00046/AM19/	RLA File :05/24/040/00211/AM19/	Lic.No/Date:0510407155 11.07.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:19/11/85- ALC3/2018	Party Name: SARITA HANDA EXPORTS PVT LTD	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Approved
12 HQ File :01/85/050/00087/AM19/	RLA File :05/24/040/00214/AM19/	Lic.No/Date:0510407186 13.07.2018	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to allow net content of imported input + 5% wastage for the above advance authorization.
RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:28/11/85-ALC3/2018	Party Name: MAXICAN EXPORT	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
13 HQ File :01/85/050/00096/AM19/	RLA File :32/24/040/00022/AM19/	Lic.No/Date:3210078572 18.07.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to allow net content of imported input + 5% wastage for the above advance authorization. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:2/11/85-ALC3/2018	Party Name: ORIENT CRAFT LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
14 HQ File :01/85/050/00070/AM19/	RLA File :05/24/040/00235/AM19/	Lic.No/Date:0510407269 23.07.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:3/11/85-ALC3/2018	Party Name: ORIENT CRAFT LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
15 HQ File :01/85/050/00071/AM19/	RLA File :05/24/040/00270/AM19/	Lic.No/Date:0510407371 31.07.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:31/11/85-ALC3/2018	Party Name: MAXICAN EXPORT,	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
16 HQ File :01/85/050/00099/AM19/	RLA File :32/24/040/00027/AM19/	Lic.No/Date:3210078601 09.08.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to allow net content of imported input + 5% wastage for the above advance authorization. RA concerned may take necessary action subject to compliance of other usual conditions.			

17	Case No.:4/11/85-ALC3/2018	Party Name: SARITA HANDA EXPORTS PVT LTD	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
	HQ File :01/85/050/00072/AM19/	RLA File :05/24/040/00294/AM19/	Lic.No/Date:0510407561 20.08.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was transferred by DES-VI section as the case pertains to Textile item. After detailed deliberation, Committee decided to allow net content of imported input + 5% wastage for the above advance authorization. RA concerned may take necessary action subject to compliance of other usual conditions.				

18	Case No.:4/17/84-ALC3/2018	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00297/AM19/	RLA File :34/24/040/00138/AM19/	Lic.No/Date:3410044462 30.08.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case has been referred to DPIIT for their comments. The committee decided to wait for the comments. The case stands deferred for re-listing on 18.04.2019.				

19	Case No.:6/17/84-ALC3/2018	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00299/AM19/	RLA File :34/24/040/00166/AM19/	Lic.No/Date:3410044467 31.08.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case has been referred to DIPP for their comments. The committee decided to wait for the comments. The case stands deferred for re-listing on 18.04.2019.				

20	Case No.:5/17/84-ALC3/2018	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00298/AM19/	RLA File :34/24/040/00174/AM19/	Lic.No/Date:3410044471 04.09.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case has been referred to DIPP for their comments. The committee decided to wait for the comments. The case stands deferred for re-listing on 18.04.2019.				

21	Case No.:2/17/84-ALC3/2018	Party Name: GOKUL POLYMERS PVT LTD	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00295/AM19/	RLA File :05/23/040/00261/AM19/	Lic.No/Date:0510407959 03.10.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the manufacturing process indicating stage wise wastage and weight of				

Export product.

The case stands deferred for re-listing on 18.04.2019.

Case No.:3/17/84-ALC3/2018	Party Name: WELCOME FOOTWEARS	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Deferred
22 HQ File :01/84/050/00296/AM19/	RLA File :05/24/040/00358/AM19/	Lic.No/Date:0510407976 04.10.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DPIIT for their comments. The case stands deferred for re-listing on 18.04.2019.			

Case No.:10/17/84-ALC3/2018	Party Name: AMRIT EXPORTS PVT. LTD.	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
23 HQ File :01/84/050/00303/AM19/	RLA File :02/24/040/00102/AM19/	Lic.No/Date:0210208746 12.10.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.:20/17/84-ALC3/2018	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
HQ File :01/84/050/00313/AM19/	RLA File :04/24/040/00158/AM19/	Lic.No/Date:0410164782 15.10.2018	
Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their F.O. No. 7/37/2019-TS dated 04.02.2019 as detailed below: EXPORT MADE ITEM NO. 1:- "PVC HAND BAGS"			
24	STYLE	QTY (IN NOS)	
	1BG626V OOU	1,000	
	1BG253V OOO	500	
	1BA104V NWW	300	
	1BA104V OOW	150	
	1BA104V OWW	170	
	1BA111V OOW	170	
	1BA111V OWW	160	
	1BA171V OOW	120	
	1BA171V		

OWW	110
1BA172V NWW	640
1BA172V OOW	100
1BA172V OWW	170
1BA173V OOW	110
1BA173V OWW	500
1BG158V OOW	100
1BG159V OOW	200
1BG256V OOO	100
TOTAL	4,600

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQMTR	2640
2	OUTER LINING (FABRIC 100%PA- POLYURETHANE RESIN / FABRIC 100%PA / 100%PL / NYLON GABADINE / TES. GAB. NY/ FABRIC 100%CO (LINING MATERIALS WIDTH 58 INCHES)	MTR	2043
3	INNER LINING (FABRIC 100%PA / PRADA LOGO LINING / NYLON GABADINE (LINING MATERIALS WIDTH 58 INCHES)	MTR	542
4	REINFORCEMENT MATERIAL (ANTISTRAPPO / TELA ANTIS / REINFORCEMENT MATERIALS)	NOS	Net to Net
5	REINFORCEMENT MATERIAL (GUTTAPERGA / CANAPINA/ KURT/ REINFORCEMENT MATERIALS)	SQ. MTR	1198
6	REINFORCEMENT MATERIAL (FELT NON ADHESIVE / SINTEX / REINFORCEMENT MATERIALS)	SQ. MTR	257
7	REINFORCEMENT MATERIAL (SALPA/ TALIN / BOARDS / REINFORCEMENT MATERIALS)	SQ. MTR	263
8	METAL FITTINGS (WASHER/ UNDER PLATES/ RIVET / U RING/ METAL SCREW / EYELET / METAL FITTINGS)	NOS	Net to Net
9	METAL FITTINGS (PULLER / D RING / O RING / LOGO / STUD / MAGNET / STICK / METAL FITTINGS)	NOS	Net to Net

10	METAL FITTINGS (DOG HOOK / DOG LEASH / BUCKLE / CHAIN / METAL FITTINGS)	NOS	Net to Net
11	ZIP FASTNER (ZIP FASTNER)	NOS	Net to Net
12	SEWING THREADS (SEWING THREADS)	MTR	242210
13	PRIMER (PRIMER DA550 ADHESIVES)	KGS	98
14	COTTON BAG (PACKING MATERIAL)	NOS	As Per Packing Policy
15	PACKING BOX (NON CORRUGATED BOX PACKING MATERIAL)	NOS	As Per Packing Policy
16	MAGNETIC CARD (PACKING MATERIAL)	NOS	As Per Packing Policy
17	PACKING ENVELOPE (PACKING MATERIAL)	NOS	As Per Packing Policy

RA concerned may take necessary action subject to compliance of other usual conditions.

25	Case No.:19/17/84-ALC3/2018	Party Name:K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
	HQ File :01/84/050/00312/AM19/	RLA File :04/24/040/00149/AM19/	Lic.No/Date:0410164788 16.10.2018	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their F.O. No. 7/37/2019-TS dated 04.02.2019 as detailed below:

EXPORT MADE ITEM NO. 1:- "COW LEATHER HAND BAGS"

Export Product Description	COW LEATHER HANDBAG
QTY (In Nos.)	41000

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	58,554
8	INNER LINING (ASIAN FAILE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	22,906
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT / 100% COTTON CANVAS LINING WIDTH-56")	MTR	55
10	INNER LINING (COTTON & POLY/COTTON JACQUARD FABRIC / 1941 YD TWOTONE 100% COTTON CANVAS LINING / 4.07CM PLUS PLAID PACKABLE POLY - RESIN / MUSIKA NAPPA EMBOSS WIDTH 54")	MTR	159
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56")	YARD	4,387
12	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN WIDTH 54")	MTR	168
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	2,814
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	1,715
17	WEBBING	MTR	92,534
18	MESH (SPACER MESH)	MTR	119
19	BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	90
21	METAL FITTING (DOG LEASH / METAL LOCK / BUCKLE / C LOGO / LETTERS LOGO / D RING / METAL FITTING)	NOS	Net To Net
22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net To Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net To Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net To Net
25	METAL FITTING (RIVET)	SET	Net To Net
26	ZIP FASTENER	MTR	12,897

27	SLIDER		
28	STOPPER	NOS	Net To Net
29	STOPPER	NOS	Net To Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net To Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	SET	Net To Net
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	315
33	WATER BASED ADHESIVE P560	KGS	495
34	SILICA GEL (PACKING MATERIAL)	KGS	683
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing policy
36	DUST BAGCOTTON TWILL DUST BAG (PACKING MATERIAL)	NOS	As per Packing policy

EXPORT MADE ITEM NO. 2:- "PVC HAND BAGS"

Export Product Description	PVC HANDBAGS
QTY (In Nos)	19000

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	3,570
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	213
5	OUTER LINING (12CM PRINTED PVC 1.25MM W/TOP COATING -600D CANVAS / 45.7CM SLG CAMO ORIG PEBBLE EMB PVC - 600D CANVAS WIDTH-54")	MTR	2,553
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	8,024
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56")	YARD	1,456
12	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN WIDTH 54")	MTR	228
13	REINFORCEMENT MATERIAL (FELT ST 09/10 NON ADHESIVE)	SQMTR	165
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	673
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	542
17	WEBBING	MTR	65,116

22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net to Net
26	ZIP FASTENER	MTR	5,746
27	SLIDER	NOS	Net to Net
28	STOPPER	NOS	Net to Net
29	STOPPER	SET	Net to Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	KGS	117
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	168
33	WATER BASED ADHESIVE P560	KGS	346
34	SILICA GEL (PACKING MATERIAL)	NOS	As per Packing policy
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing policy

EXPORT MADE ITEM NO. 3:- "COW LEATHER SACHEL BAG"

Export Product Description	COW LEATHER SACHEL BAG
QTY (In Nos)	24500

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	95,208
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	368
7	OUTER LINING (BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL /SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC - POLY/CTN NON-BRUSH TWILL WIDTH-54")	MTR	189
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	11,511
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT / 100% COTTON CANVAS LINING WIDTH-56")	MTR	5,976
10	INNER LINING (COTTON & POLY/COTTON JACQUARD FABRIC / 1941 YD TWOTONE 100% COTTON CANVAS LINING / 4.07CM PLUS PLAID PACKABLE POLY - RESIN / MUSIKA NAPPA EMBOSS	MTR	821

	WIDTH 54")		
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56"))	YARD	7,910
12	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN WIDTH 54")	MTR	257
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	3,169
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	844
17	WEBBING		
18	MESH (SPACER MESH)	MTR	31,694
21	METAL FITTING (DOG LEASH / METAL LOCK / BUCKLE / C LOGO / LETTERS LOGO / D RING / METAL FITTING)	MTR	2,789
		NOS	Net to Net
22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net to Net
26	ZIP FASTENER	NOS	Net to Net
27	SLIDER	MTR	16,537
28	STOPPER	NOS	Net to Net
29	STOPPER	NOS	Net to Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	SET	Net to Net
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	204
33	WATER BASED ADHESIVE P560	KGS	430
34	SILICA GEL (PACKING MATERIAL)	KGS	187
		NOS	As per Packing Policy
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing Policy

EXPORT MADE ITEM NO. 4:- "PVC SACHEL BAG"

Export Product Description	PVC SACHEL BAG
QTY (In Nos)	11500

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER		
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	SQFT	39,770
6	OUTER LINING (63.69CM HAWAIIAN 9 COLOR SCPT ORIGPEBBPVC - 600D CANVAS /63.98 CM SIG C WILDBEAST CAMO PVC - 50/50 T/C BLEND PLAIN WEAVE WIDTH-54")	MTR	2,000
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	MTR	204
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT / 100% COTTON CANVAS LINING WIDTH-56")	YARD	9,252
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56"))	MTR	198
12	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN WIDTH 54")	YARD	4,272
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	MTR	149
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	YARD	2,024
17	WEBBING	MTR	341
18	MESH (SPACER MESH)	MTR	13,685
21	METAL FITTING (DOG LEASH / METAL LOCK / BUCKLE / C LOGO / LETTERS LOGO / D RING / METAL FITTING)	MTR	1,364
22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net to Net
26	ZIP FASTENER	NOS	Net to Net
27	SLIDER	MTR	8,897
28	STOPPER	NOS	Net to Net
29	STOPPER	NOS	Net to Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	SET	Net to Net
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	78
33	WATER BASED ADHESIVE P560	KGS	150
		KGS	103

34	SILICA GEL (PACKING MATERIAL)	NOS	As per Packing Policy
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing Policy

EXPORT MADE ITEM NO. 5:- "COW LEATHER EXECUTIVE BAG"

Export Product Description	COW LEATHER EXECUTIVE BAG
QTY (In Nos)	6000

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	28,813
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	2,318
9	INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT / 100% COTTON CANVAS LINING WIDTH-56")	MTR	1,641
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56")	YARD	1,799
12	REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN WIDTH 54")	MTR	16
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	991
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	384
17	WEBBING	MTR	9,917
21	METAL FITTING (DOG LEASH / METAL LOCK / BUCKLE / C LOGO / LETTERS LOGO / D RING / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net to Net
25	METAL FITTING (RIVET)	SET	Net to Net
26	ZIP FASTENER	MTR	2,718
27	SLIDER	NOS	Net to Net
28	STOPPER	NOS	Net to Net
29	STOPPER	SET	Net to Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	KGS	98

32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	203
33	WATER BASED ADHESIVE P560	KGS	110
34	SILICA GEL (PACKING MATERIAL)	NOS	As per Packing Policy
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing Policy

EXPORT MADE ITEM NO. 6:- "PVC EXECUTIVE BAG"

Export Product Description	PVC EXECUTIVE BAG
QTY (In Nos)	2500

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	10,853
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	425
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	1,671
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56")	YARD	847
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	291
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	95
17	WEBBING	MTR	4,375
21	METAL FITTING (DOG LEASH / METAL LOCK / BUCKLE / C LOGO / LETTERS LOGO / D RING / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net to Net
26	ZIP FASTENER	MTR	837
27	SLIDER	NOS	Net to Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	KGS	37.5
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	79
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing Policy

EXPORT MADE ITEM NO. 7:- "COW LEATHER LAPTOP BAG"

Export Product Description	COW LEATHER LAPTOP BAG
QTY (In Nos)	12500

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	77,514
2	OUTER LINING (CROSS GRAIN (TIPPED) EMBOSSED PVC - POLY/CTN NON-BRUSH TWILL WIDTH-54")	MTR	354
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	9,715
10	INNER LINING (COTTON & POLY/COTTON JACQUARD FABRIC / 1941 YD TWOTONE 100% COTTON CANVAS LINING / 4.07CM PLUS PLAID PACKABLE POLY - RESIN / MUSIKA NAPPA EMOSS WIDTH 54")	MTR	65
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56")	YARD	3,732
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	2,327
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	612
21	METAL FITTING (DOG LEASH / METAL LOCK / BUCKLE / C LOGO / LETTERS LOGO / D RING / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net to Net
26	ZIP FASTENER	NOS	Net to Net
27	SLIDER	MTR	7,250
28	STOPPER	NOS	Net to Net
29	STOPPER	NOS	Net to Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	SET	Net to Net
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	195
33	WATER BASED ADHESIVE P560	KGS	420
34	SILICA GEL (PACKING MATERIAL)	KGS	287
		NOS	As per

35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	Packing Policy As per Packing Policy
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EXPORT MADE ITEM NO. 8:- "PVC LAPTOP BAG"

Export Product Description	PVC LAPTOP BAG
QTY (In Nos)	3000

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	10,184
4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	795
8	INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56")	YARD	2,331
10	INNER LINING (COTTON & POLY/COTTON JACQUARD FABRIC / 1941 YD TWOTONE 100% COTTON CANVAS LINING / 4.07CM PLUS PLAID PACKABLE POLY - RESIN / MUSIKA NAPPA EMBOSS WIDTH 54")	MTR	15
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56")	YARD	895
14	REINFORCEMENT MATERIAL (210 D & 420 D NYLON)	YARD	558
15	REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)	MTR	147
21	METAL FITTING (DOG LEASH / METAL LOCK / BUCKLE / C LOGO / LETTERS LOGO / D RING / METAL FITTING)	NOS	Net to Net
22	METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / BUCKLE / METAL CAP / METAL LOGO / GROMMET / ROUND RING / MAGNET SNAP / METAL FITTING)	NOS	Net to Net
23	METAL FITTING (ZIPPER PULL / METAL FITTING)	NOS	Net to Net
24	METAL FITTING (BALL CHAIN / D RING / EYELET / METAL FITTING)	NOS	Net to Net
26	ZIP FASTENER	NOS	Net to Net
27	SLIDER	MTR	1,740
28	STOPPER	NOS	Net to Net
29	STOPPER	NOS	Net to Net
30	SNAP BUTTON / MAGNETIC BUTTON (METAL FITTING)	SET	Net to Net
33	WATER BASED ADHESIVE P560	SET	Net to Net
34	SILICA GEL (PACKING MATERIAL)	KGS	69
		NOS	As per Packing

35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	Policy As per Packing Policy
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EXPORT MADE ITEM NO. 9:- "COW LEATHER BELTS"

Export Product Description	COW LEATHER BELTS
QTY (In Nos)	160000

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	158,650
11	REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM WIDTH 56"))	YARD	2,517
16	REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD CHAMAR CHARME)	SQMTR	10,280
19	BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	6,929
20	BUCKLES (BUCKLES METAL FITTINGS)	NOS	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	KGS	1,245
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	1,082
34	SILICA GEL (PACKING MATERIAL)	NOS	As per Packing Policy
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing Policy
36	DUST BAGCOTTON TWILL DUST BAG (PACKING MATERIAL)	NOS	As per Packing Policy
37	PACKING GIFT BOX NON CORRUGATED (PACKING MATERIAL)	NOS	As per Packing Policy
38	PACKING INSERT BOX (PACKING MATERIAL)	NOS	As per Packing Policy

EXPORT MADE ITEM NO. 10:- "COW LEATHER BELTS"

Export Product Description	COW LEATHER BELTS COMBINATION WITH PVC MATERIALS
QTY (In Nos)	67000

S.No.	Item Description	UOM	Total Qty
1	COW FINISHED LEATHER	SQFT	2,297
3	OUTER LINING (10.6CM SIG / SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE WIDTH-54")	MTR	297

4	OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54")	MTR	2,466
5	OUTER LINING (12CM PRINTED PVC 1.25MM W/TOP COATING -600D CANVAS / 45.7CM SLG CAMO ORIG PEBBLE EMB PVC - 600D CANVAS WIDTH-54")	MTR	137
7	OUTER LINING (BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL /SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC - POLY/CTN NON-BRUSH TWILL WIDTH-54")	MTR	1,264
16	REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD CHAMAR CHARME)	SQMTR	4,431
19	BEMIS TPU ADHESIVE FILM (ADHESIVES)	MTR	2,518
20	BUCKLES (BUCKLES METAL FITTINGS)	NOS	Net to Net
31	LEATHER AUXILIARY POLISHES CHM330 / CHS330 (POLISHES / EDGE STAIN)	KGS	698
32	PRIMER / POLISHES DA550 / DAH630 / CA220 / UA400H (PRIMER)	KGS	450
34	SILICA GEL (PACKING MATERIAL)	NOS	As per Packing Policy
35	PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL)	NOS	As per Packing Policy
36	DUST BAGCOTTON TWILL DUST BAG (PACKING MATERIAL)	NOS	As per Packing Policy
37	PACKING GIFT BOX NON CORRUGATED (PACKING MATERIAL)	NOS	As per Packing Policy
38	PACKING INSERT BOX (PACKING MATERIAL)	NOS	As per Packing Policy

RA concerned may take necessary action subject to compliance of other usual conditions.

26	Case No.:16/17/84-ALC3/2018	Party Name: GALAXY ELEGANT FASHIONS PRIVATE LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Reject
	HQ File :01/84/050/00309/AM19/	RLA File :05/23/040/00314/AM19/	Lic.No/Date:0510408188 23.10.2018	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that the case was rejected by NC in its meeting No.22/84 dated 31.01.2019 (Case No:16/17/84-ALC3/2018) as the firm was asked on 02.02.2019 to appear before NC on 20.02.2019 to explain their case alongwith CAD and sample of the product. No representative on behalf of the firm had appeared before NC. Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions			

27	Case No.:1/20/84-ALC3/2018	Party Name: JAYANITA	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
	HQ File :01/84/050/00363/AM19/	RLA File :05/23/040/00373/AM19/	Lic.No/Date:0510408718 30.11.2018	

Decision : Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and observed that firm's representative had appeared before NC on 20.02.2019 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. Committee decided to ratify RA concerned may take necessary action subject to compliance of other usual conditions.

28	Case No.:8/20/84-ALC3/2018	Party Name: KTEX NONWOVENS PRIVATE LIMITED	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00370/AM19/	RLA File :24/24/040/00038/AM19/	Lic.No/Date:2410042585 30.11.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DPIIT for their comments. The case stands deferred for re-listing on 18.04.2019.				

29	Case No.:4/23/84-ALC3/2018	Party Name: KOHINOOR ROPES PVT. LTD.	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Approved
	HQ File :01/84/050/00420/AM19/	RLA File :03/94/040/00513/AM19/	Lic.No/Date:0310825512 07.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

30	Case No.:6/23/84-ALC3/2018	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00422/AM19/	RLA File :34/24/040/00282/AM19/	Lic.No/Date:3410044764 17.12.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that case has been referred to DPIIT for their comments. Committee decided to wait for their comments. The case stands deferred for re-listing on 18.04.2019.				

31	Case No.:7/23/84-ALC3/2018	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00423/AM19/	RLA File :34/24/040/00278/AM19/	Lic.No/Date:3410044763 17.12.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that case has been referred to DPIIT for their comments. Committee decided to wait for their comments. The case stands deferred for re-listing on 18.04.2019.				

32	Case No.:2/23/84-ALC3/2018	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/84- ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00418/AM19/	RLA File :34/24/040/00281/AM19/	Lic.No/Date:3410044769 18.12.2018	Defer Date: 18.04.2019

Decision: Committee considered the case as per agenda along with other relevant papers and noted that case has been referred to DPIIT for their comments. Committee decided to wait for their comments. The case stands deferred for re-listing on 18.04.2019.

33	Case No.:5/23/84-ALC3/2018	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Deferred
	HQ File :01/84/050/00421/AM19/	RLA File :34/24/040/00280/AM19/	Lic.No/Date:3410044767 18.12.2018	Defer Date: 18.04.2019
Decision: Committee considered the case as per agenda along with other relevant papers and noted that case has been referred to DPIIT for their comments. Committee decided to wait for their comments. The case stands deferred for re-listing on 18.04.2019.				

34	Case No.:1/23/84-ALC3/2018	Party Name: CONNOISSEUR FASHIONS	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
	HQ File :01/84/050/00417/AM19/	RLA File :04/24/040/00212/AM19/	Lic.No/Date:0410165038 27.12.2018	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

35	Case No.:8/23/84-ALC3/2018	Party Name: SAWAN INDIA OVERSEAS	Meet No/Date:23/84-ALC3/2018 14.02.2019	Status: Approved
	HQ File :01/84/050/00424/AM19/	RLA File :30/24/040/00047/AM19/	Lic.No/Date:3010104562 16.01.2019	
Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.				

Minutes of manual cases considered by the Norms Committee -V
In Meeting No.23/84 AM-19 dated 14.02.2019 actually held on 20.02.2019

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Case No. 309	M/s Mecord India Ltd
NC Meeting No. 23AM19 dated 14.02.2019	F.No. 01/84/171/00024/AM18/DES.V
Fixation of SION for export product 'Dipped Nylon monofilament fabrics'	
Decision: Committee considered the case as per agenda alongwith other relevant papers and noted that firm has requested for fixation of SION for export product 'Dipped Nylon monofilament fabrics' made out of N6/N66 monofilament yarn of 322 Denier (0.20mm dia to 724 Denier (0.30mm dia). After detailed deliberation, Committee decided to advice the firm to apply for adhoc norms RA.	

37.

Case No. 310	M/s Shital Fibres Ltd.,
NC Meeting No. 23AM19 dated 14.02.2019	F.No. 01/84/050/00029/AM12/DES.V

Request for modification in term of export obligation imposed against the following Adv. licenes:					
1.	3010043132 dt. 29.07.2005	2.	3010045201 dt 16.12.2005	3.	3010046474 dt 20.03.2006
4.	3010049089 dt. 14.09.2006	5.	3010056476 dt. 30.05.3008	6.	3010073672 dt. 18.03.2011
7.	3010073869 dt.25.03.2011	8.	3010091497 dt.29.01.2013		

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ask the firm to appear before NC to explain their case alongwith supportive documents.
The case stands deferred for re-listing on 18.04.2019.

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Case No.311	M/s. Shahi Exports Pvt. Ltd.
NC Meeting No. 23AM19 dated 14.02.2019	F.No. 01/84/171/00060/AM19/DES-V
Prior fixation of adhoc norms for the following export products under special advance licence scheme under para 4.04(a) 1 FTP 2015-20:	
1.	Mens Shirt(Full Sleeve) made of 97% Cotton 3% Elastane(Spandex) Dyed Woven Fabric GSM 201(Tolerance +/-10%, (Style No. 103870).
2.	Ladies Trouser made of 98% Cotton 2% Elastane(Spandex) Dyed Woven Fabric GSM 285(Tolerance +/-10%, (Style No. 102080).
3.	Ladies Trouser made of 98% Cotton 2% Elastane(Spandex) Dyed Woven Fabric GSM 285(Tolerance +/-10%, (Style No. 102213).

Decision: M/s Shahi Exports Pvt. Ltd. vide their letter dated 08.02.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

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Case No.312	M/s. Shahi Exports Pvt. Ltd.
NC Meeting No. 23AM19 dated 14.02.2019	F.No. 01/84/171/00063/AM19/DES-V
Prior fixation of adhoc norms for the following export products under special advance licence scheme under para 4.04(a) 1 FTP 2015-20:	
1.	Mens Polo Shirt made of 70% Modal 30% Polyester Dyed Knitted Fabric GSM 200 (Tolerance + or - 10%, (Style No. D3966826)
2.	Ladies Jacket with Hood made of 100% Polyester PU Coated Dyed Woven Fabric GSM 68 (Tolerance + or - 10%), (Style No. 344J2136)

Decision: M/s Shahi Exports Pvt. Ltd. vide their letter dated 15.02.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action

and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

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Case No.313	M/s. Afflatus International
NC Meeting No. 23AM19 dated 14.02.2019	F.No. 01/84/171/00064/AM19/DES-V
Prior fixation of adhoc norms for the following export products under special advance licence scheme under para 4.04(a) 1 FTP 2015-20:	
1.	Ladies Trouser made of 55% Linen 45% Cotton Yarn Dyed Woven Fabric GSM 140 (+/-10%), (Style No. 942585)
2.	Ladies Trouser made of 55% Linen 45% Cotton Yarn Dyed Woven Fabric GSM 140 (+/-10%), (Style No. 942750)

Decision: M/s Afflatus International vide their letter dated 18.02.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

